

WORKING JOURNALISTS CONDITIONS OF SERVICE) AND MISCELLANEOUS PROVISIONS (AMENDMENT) BILL*

(Amendment of section 2.)

SHRI S. KUNDU (Balasore) : I beg to move for leave to introduce a Bill further to amend the Working Journalists (Conditions of Service) and Miscellaneous Provisions Act, 1955.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Working Journalists (Conditions of Service) and Miscellaneous Provisions Act, 1955."

The motion was adopted.

SHRI S. KUNDU : I introduce the Bill.

INDUSTRIES (DEVELOPMENT AND REGULATION) AMENDMENT BILL*

(Amendment of Section 11)

SHRI S. KUNDU (Balasore) : I beg to move for leave to introduce a Bill further to amend the Industries (Development and Regulation) Act, 1951.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Industries (Development and Regulation) Act, 1951."

The motion was adopted.

SHRI S. KUNDU : I introduce the Bill.

CHILD MARRIAGE RESTRAINT (AMENDMENT) BILL*

(Amendment of Sections 2, 3, etc.)

श्री श्रीम प्रकाश त्यागी (मुरादाबाद) : मैं प्रस्ताव करता हूँ कि कि बाल विवाह अवरोध

अधिनियम, 1969, में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Child Marriage Restraint Act, 1929."

The motion was adopted.

श्री श्रीम प्रकाश त्यागी : मैं विधेयक को पेश करता हूँ।

STATE BANK OF INDIA (AMENDMENT) BILL*

(Amendment of Sections 17, 19, etc.)

श्री मधु लिमये : मैं प्रस्ताव करता हूँ कि स्टेट बैंक ऑफ इंडिया अधिनियम, 1955, में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the State Bank of India Act, 1955."

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ।

COMPANIES (AMENDMENT) BILL*

(Amendment of Sections 252 and insertion of new Section 255 A.)

श्री मधु लिमये (मुंगेर) : मैं प्रस्ताव करता हूँ कि कम्पनी अधिनियम, 1956, में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Companies Act, 1956."

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ ।

LIFE INSURANCE CORPORATION
(AMENDMENT) BILL*

(Amendment of Sections 14, 23, etc.)

श्री मधु लिमये (मुंगेर) : मैं प्रस्ताव करता हूँ कि जीवन बीमा निगम अधिनियम, 1956 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Life Insurance Corporation Act, 1956."

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ ।

SALARIES AND ALLOWANCES OF
MINISTERS (AMENDMENT) BILL*

(Amendment of Sections 3, 4, etc.)

श्री यशवन्त सिंह कुशावाह (भिड) : मैं प्रस्ताव करता हूँ कि मन्त्रियों के वेतन तथा भत्ते अधिनियम, 1957, में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to amend the Salaries and Allowances of Ministers Act, 1957."

The motion was adopted.

श्री यशवन्त सिंह कुशावाह : मैं विधेयक को पेश करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Articles 15, 16, etc.)

SHRI SIDDAYYA (Chamarajanagar) :

I be to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SIDDAYYA : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new Article 24 A)

श्री शिवबन्धु झा (मधुबनी) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री शिवबन्धु झा : मैं विधेयक को पेश करता हूँ ।

PREVENTION OF CONVERSION BILL*

श्री यशवन्त सिंह कुशावाह (भिड) : मैं प्रस्ताव करता हूँ कि अवयस्कों के धर्म परिवर्तन को रोकने की व्यवस्था करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to restrict the conversion of religion of minors."

The motion was adopted.

श्री यशवन्त सिंह कुशावाह : मैं विधेयक को पेश करता हूँ ।